

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/9287 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the ^{red} 2 November, 2022

Sub:- **Restricted holiday.**

Ref:- Your Letter No.DJDH/2913/2022, dated 31.10.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 01.11.2022 with station leave permission from the evening of 31.10.2022 till the morning of 02.11.2022**, has been granted. The next senior most judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/9288/A, dated

, 02-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Red*